

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No.364/2010

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M

Name of the Company	The Agarpara Company Ltd & Ors-Versus- Agarpara Jute Mills Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- Mr. R.K. Mitra, Adv
- Mr. S. Choudhury, Adv
- Mr. S. Bhattacharya, Adv
- Mrs. P. Choudhury, Adv

Respondent No:
26 & 27

P. Choudhury,
Adv
18/1/18.

Mr. Aditya Kanodia, Adv
Mr. S. Sarkar, Adv
Mr. A. Das Adv

for R 18 & 25

A. Das
18/1/18

Pranit Kar. Ray, Sr. Adv
D.N. Sharma, Adv
Rakesh Sankar, Adv

R. 13, 15, 16

Rakesh Sankar
18/1/2018

Mrs. Sarna Choudhary, Adv.
Mr. Ayan De, Adv.

Petitioners

A. De
18/1/18

PTs. Contd.

: 2, :

ORDER

Ld. Counsel for the petitioner as also Ld. Counsel for the respondent Nos.1, 13, 15, 16, 25, 26 and 27 are present.

Ld. Counsel appearing for the petitioner prays for an adjournment. Prayer is allowed. Interim Order passed earlier shall remain in force till the next date of hearing.

List on 08.03.2018 for hearing.

8d

(Jinan K.R.)
Member (Judicial)

8d

(V.P. Singh)
Member (Judicial)